

INFORMATION AND BROADCASTING (SHRIMATI INDIRA GANDHI): I presume the hon. Member is referring to the criterion for giving the awards. Obviously, firstly it should be a good film, and secondly it should make a good impact on those who see it. These are the criteria.

SHRI MUHAMMED SHERIFF : I see from the statement that only one Malayalam film has been selected from the south. I would like to know whether proper encouragement will be given to South Indian films in Tamil, Telugu, Malayalam and Canarese in this respect.

SHRIMATI NANDINI SATPATHY : Of course, there is no discrimination against any films. Any film that makes a good impact, as the Prime Minister said, will be considered for award.

SHRI K. LAKKAPPA : The hon. Minister has said that there is no discrimination against South Indian films. The very fact that on such film has been given an award by this Ministry shows that there is a certain degree of discrimination. So, I would like to know whether this Government will take any interest to see that South Indian films on family planning are encouraged. They have got more population in the South.

SHRIMATI NANDINI SATPATHY : Quite a number of South Indian films are entering the field. This time six feature films were considered. Out of them, one was Malayalam, another Marathi, another Kannada, one Punjabi and two Hindi.

श्री हुकुम चन्द कछवाय : अभी बताया गया है कि ये जो फिल्में हैं इनका मुख्य उद्देश्य लोगों के अन्दर परिवार नियोजन की भावना पैदा करना और उन पर असर डालना था। प्रचार का माध्यम भी ये फिल्में होती हैं। लेखों द्वारा भी तथा नारों द्वारा भी परिवार नियोजन करने के वास्ते लोगों पर असर डाला जाता है। ये सब चीजें परिवार नियोजन को सफल बनाने के लिए की जाती हैं और यही इनका मुख्य उद्देश्य

होता है। जो लोग इसके खिलाफ काम करते हैं क्या उनकी ओर आपका ध्यान गया है ? जैसे एक नारा होता है कि शादी के बाद पहला बच्चा अभी नहीं, दो के बाद कभी नहीं, उसी तरह कहीं कहीं यह नारा लिखा होता है कि पहला बच्चा अभी अभी, पांच बच्चे कभी कभी। इस तरह के जो नारे होते हैं, जो आपके उद्देश्य के विरुद्ध होते हैं, उनके विरुद्ध कार्यवाही करने की क्या आपकी कोई योजना है ?

श्रीमती नंदिनी सत्पथी : यह सवाल फॅमिली प्लॅनिंग फिल्मों के बारे में है। इसलिए इस तरह के नारों के बारे में कोई कार्यवाही करने का सवाल नहीं उठता।

श्री हुकुम चन्द कछवाय : मैंने पूछा है कि आपके उद्देश्य के विरुद्ध जो काम करते हैं वह न करें और आपकी बातों का अच्छा प्रभाव पड़े, इसके लिए आप क्या करना चाहते हैं ?

अध्यक्ष महोदय : यह सवाल फिल्मों के बारे में है न कि उसके बारे में जो दीवार पर लिखा हुआ है। आप किस बात में यकीन रखते हैं, एक में या पांच में।

श्रीमती इन्दिरा गाँधी : माननीय सदस्य की पार्टी के बहुत से लोग यहाँ आये हैं। यदि वह सब इस काम के लिये आन्दोलन करें तो शायद काफी असर हां।

Conference held in Delhi Re-Development of Coir Industry in Kerala

*1564. SHRI C. K. CHANDRAPPAN : Will the Minister of FOREIGN TRADE be pleased to state :

(a) whether a Conference was recently held in Delhi to discuss the Kerala Government's Scheme for the Development of Coir Industry in the State ; and

(b) if so, the decisions taken at the Conference ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI A. C. GEORGE) : (a) and (b). A meeting was recently held in Delhi to discuss problems of the Coir Industry and the rejuvenation of Coir co-operative societies in Kerala and the possibility of obtaining institutional finance for the purpose. The matter is being further examined in consultation with the concerned Ministries.

SHRI C. K. CHANDRAPPAN : In view of the reply given, I want to know whether there was a scheme submitted by Kerala Government for the reorganisation of the coir industry, and whether that scheme was examined by the Planning Commission study group. If so, what was the scheme submitted by the Kerala Government and what was the scheme submitted by the study group of the Planning Commission and how far the decision taken in the meeting was in accordance with the demand of the Kerala Government or with the recommendation of the Planning Commission ?

SHRI A. C. GEORGE : Sometime back, the Kerala Government submitted a detailed scheme for reorganisation and development of the coir industry involving a total outlay of Rs. 15.57 crores and the State Government had suggested that the entire expenditure will have to be met by the Centre. This scheme was examined by the Planning Commission and it appointed a study team. The report of the study team was, though the State Government has stipulated an outlay of Rs. 15.59 crores the same scheme can quite viably be executed with an outlay of Rs. 6.99 crores. The background is that the State Government scheme was formulated before the nationalisation of banks and the recommendation of the study team is that the working capital will be forthcoming from institutional financing.

SHRI C. K. CHANDRAPPAN : May I know whether the decision taken in the Delhi meeting is in accordance with the recommendation of the Planning Commission and if so, whether Government make arrangements for the coir industry to get institutional finance to the tune recommended by the Planning Commission ?

SHRI A. C. GEORGE : The Kerala Government is suggesting that cooperative societies engaged in this field must be strengthened and their economic viability must be improved. The point raised by the Kerala Government representatives regarding the suggestion of the study team that institutional finance will be forthcoming was that there are some inherent deficits in it to the extent that banks are not agreeing to give loans to the existing cooperative societies because of some technical difficulties. This particular point was further examined and we agreed that if some 25 of the best societies are submitted for detailed examination, we will be using our good offices to see that institutional finance is forthcoming.

SHRI A. K. GOPALAN : May I know whether in this conference anything was discussed about the conflict between the exporters and the smaller producers because of which factories are closed down and, if so, what are the plans for the reopening of those small factories ?

SHRI A. C. GEORGE : It is true that in this industry there is a lot of exploitation going on by the middlemen. What is actually realised by the exporters and the manufactures is not handed down to the actual workers in the spinning field. This point was raised by the government representative and we feel that by strengthening the co-operatives this can be avoided.

SHRI N. SREEKANTAN NAIR : In view of the fact that 2½ lakhs families of the coastal region and canal area of Kerala get employment from the coir industry and in view also of the fact that 24 or 25 co-operative societies cannot touch the fringe of the problem, may I know whether government will implement a comprehensive scheme by which all those people who are engaged in this industry get some livelihood out of it ?

SHRI A. C. GEORGE : The hon. Member is very true in saying that a very sizable population of the coastal area of Kerala are earning their livelihood from this coir industry. Actually, nearly about 4½ lakhs people are engaged in the spinning sector and more than 1 lakh people in the

manufacturing sector. The hon. Member said that 25 co-operative societies cannot make an impact. I do agree. But in this industry, which has been ailing so long, we thought that some humble beginning has to be made. If we do not take these 25 societies as a pilot project, nothing will be done. So, even though I concede that it cannot make a great impact, my feeling is that it is a good beginning.

DR. HENRY AUSTIN : Are the Government aware of the serious situation that has arisen in the coir yarn export to the East European countries due to the customs authorities of most ports and harbours holding up the export of yarn on suspicion that these exports are re-shipped to the hard currency areas? A very grave situation has arisen in the Cochin harbour because of this.

SHRI A. C. GEORGE : It is true. We have received reports about this type of switch trade. We are examining the matter.

Committee to survey possibilities for setting up of New and Modern Jute Mills in Jute-growing States

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***1565. SHRI K. KODANDA RAMI REDDY :**
SHRI SHYAMNANDAN MISHRA :

Will the Minister of FOREIGN TRADE be pleased to state :

(a) whether a committee has been set up to make a quick survey of the possibilities regarding the establishment of new and modern jute Mills in the jute-growing States ; and

(b) if so, the terms of the reference of the Committee ?

THE MINISTER OF FOREIGN TRADE (SHRI L. N. MISHRA) : (a) and (b). A statement is laid on the Table of the House.

Statement

A Committee was set up on the 5th January, 1971 with the following terms of

reference :—

- (a) to assess, having regard to the production of jute and mesta in the industrially backward areas, the possibility and feasibility of setting up new mill(s) in the States of Assam, North Bihar, Andhra Pradesh, Orissa and Tripura ;
- (b) to determine the number of mills that can be reasonably set up in each State and the minimum economic size of each unit ;
- (c) to evaluate the comparative merits and demerits of setting up the new mills in the Public/Cooperative/Private Sector ;
- (d) to assess the financial outlays involved for each such mill, based on current prices of modern equipment under plant and equipment (imported and indigenous), Land and Building.

SHRI K. KODANDA RAMI REDDY : May I know how many applications have been received by the government to establish jute mills State-wise?

SHRI L. N. MISHRA : The recommendation has been made as a result of the assurance given in this House by me sometime in December last, when there was a half an hour discussion raised by Shri S.N. Dwivedy. The Committee has recommended that five mills should be set up in Assam, Andhra, Orissa, Bihar and Tripura. We have not reached any decision about it. There was a meeting of the Ministry of Agriculture, Finance, Planning Commission and Foreign Trade. They are yet to submit the final report to us.

SHRI SURENDRA MOHANTY : During the half an hour debate the hon. Minister had promised that the final decision would be taken in course of a couple of months, and that was in month of June. May I know how long the government is going to take to come to a decision on the findings of the committee ?

SHRI L.N. MISHRA : It is difficult to give any exact time. The Committee is